

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:03.12.2009
DERAILMENT OF MANDOR EXPRESS
Nahata Smt. P. Jaya Prada

Will the Minister of RAILWAYS be pleased to state:

- (a) whether 17 bogies of Mandor Express derailed near Jaipur recently; and
- (b) if so, the details of casualties alongwith the amount of compensation paid to aggrieved families?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2439 BY SHRIMATI JAYA PRADA TO BE ANSWERED IN LOK SABHA ON 03-12-2009 REGARDING DERAILMENT OF MANDOR EXPRESS.

(a): Yes, Madam. On 14-11-2009 at 01.33 hrs., while the Train No.2462 Jodhpur-Delhi Mandor Express was on the run between Jhir and Jatwara stations of Jaipur- Bandikui section of Jaipur division of North Western Railway, its 15 coaches derailed, out of which 03 coaches capsized.

(b): In this accident, 7 passengers lost their lives, 5 passengers suffered grievous injuries and 15 sustained simple injuries. An ex-gratia amount of Rs.5 lakhs to the next of kin of each deceased, Rs.1 lakh to grievously injured and Rs.10,000 to simple injured has been announced. An amount of Rs. 40,60,000 has so far been disbursed to the next of kin of the deceased and injured passengers. Compensation is payable only after a claim is filed before the Railway Claims Tribunal and a decree is awarded by the Tribunal. No compensation claim has so far been filed in Railway Claims Tribunal for this accident.